

1	2	3
565.	T00009	Delhi Kanodia Oil Mills Ltd.
566.	T00010	Deepak Oil Mills
567.	T00012	Tarun Udyog
568.	T00013	Traders
569.	T00014	Training Cum-Earning Centre
570.	T00018	Tirupati Hand Made Paper Ind.
571.	T00019	Tritronics (Delhi)
572.	T00020	Tirupati Food Products
573.	T00021	T.L. Systems Private Ltd.
574.	T00023	Thaper Agro Mill Ltd.
575.	T00024	Techmart Systems Co.
576.	T00025	New Central Handloom Coperative Indus. (Prod) Society Ltd.
577.	T00026	T.O. Bhagwan Das
578.	T00028	Thapar Milk Product Ltd.
579.	T00029	Taurus Telcom & Computers.
580.	T00030	The Distributors
581.	T00031	Top-Top Food Tech (India)
582.	U00001	Usha Fertilizers Co. Ltd.
583.	U00002	United Enterprises
584.	U00003	Uttam Stores
585.	U00004	Unique Enterprises
586.	U00005	Umesh Traders
587.	U00007	U.P. Pashudhan Udyog Ltd.
588.	U00008	U.K. Trade Link
589.	U00009	Usha Paper Co.
590.	U00010	United Suppliers
591.	U00011	Unique Agencies
592.	U00012	Universal oilforesins
593.	U00013	Uttam Agencies
594.	U00014	Unique Traders
595.	U00015	Uttam T.E.F
596.	V00002	Vadhawa Agencies
597.	V00003	V.M. Enterprises
598.	V00005	Vardhaman Chemicals Ltd.

1	2	3
599.	V00007	Vanshaj Tex
600.	V00011	Vikram Stainless Steel (Regd.)
601.	V00012	Vimal and co.
602.	V00013	Vini Marketing Co.
603.	V00014	Vikrant Electronic
604.	V00015	Videucon International Ltd.
605.	V00016	Victoria Foods (P) Ltd.
606.	V00017	V.K. Enterprises
607.	V00018	Varsha Traders
608.	V00019	Venus Traders
609.	V00020	V.K. Industries
610.	V00021	VSM Advance Allomation
611.	V00022	Vindya Forms
612.	W00001	Wellbrines Chemicals (P) Ltd.
613.	W00002	Wonder White Services
614.	W00004	W.A. Kitchen Care Producers
615.	W00005	Wishav Kakam Tech. Industries
616.	W00007	Wisdom Steel Products
617.	W00008	Wipro Infotech Limited
618.	W00009	Wadhwa Traders
619.	W00010	Walia Medicine Corner
620.	W00011	Worldwide Technologies Ltd.
621.	Y00001	Yogesh Agencies
622.	Y00002	Yummy Food Pvt. Ltd.

#### Allotment of DDA Flats

182. SHRI JAI PRAKASH (HARDOI): Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the reply given to Unstarred Question No. 6054 dated May 14, 1997 and state:

(a) the number of allotments made on hire-purchase basis during the last three years, year-wise;

(b) whether Government is not following the laid down criteria for hire-purchase of the flats; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) The DDA has reported that the following Hire Purchase allotments were made during the last three years:

	MIG	LIG	Janta
1994-95	239	304	1184
1995-96	832	1301	593
1996-97	2279	860	1105

(b) and (c) Allotments are made by the DDA as per the laid down criteria.

#### Condition of Safdarjung Hospital

183. SHRI RAMSAGAR: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "what's wrong with Safdarjung Hospital? Everything" and "Safdarjung is in sorry state" appearing in the Indian Express dated 5th and 6th July, 1997;

(b) if so, the details of the facts reported therein; and

(c) the action taken by the Government to improve the situation of the Safdarjung Hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) and (b) Yes, Sir. Although the news item mentions *inter-alia* problems being faced by the hospital, the reasons for their origine has not been reflected correctly. There is heavy rush of patients which puts tremendous pressure not only on the patient care services but also on supporting services.

(c) The services are augmented from time to time whenever any problem is brought to the notice of the authorities. The functioning of Safdarjung Hospital is reviewed periodically by the Dte. General of Health Services/ Ministry of Health & FW and action is taken to remove the shortcomings noticed. The hospital have framed plan proposals for the overall development of the hospital including strengthening of various departments like Burns Ward; Cardio Thoracic & Vascular Surgery; Cardiology; Blood Bank for implementation during the Ninth Five Year Plan.

#### Indebtedness of NPC

184. SHRI JAGMOHAN: Will the PRIME MINISTER be pleased to state:

(a) the details of dues to the Corporation from State Electricity Boards and other agencies of the Union and State Governments as on March, 1997;

(b) whether assistance is being extended to the Corporation by the Union Government to reduce its indebtedness; and

(c) the reasons for not extending adequate budgetary support to the Corporation to enable it to dispense with shorter term commercial borrowings?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) The amount due to the Corporation from State Electricity Boards (SEBs) as of March, 1997 is Rs. 1993.46 crores which includes Rs. 637.90 crores as delayed payment charges. In addition, an amount of Rs. 366 crores is due from M/s. Andhra Bank Financial Services Limited (ABFSL) and Canara Bank Financial Services (Canfina) which are subsidiaries of Andhra Bank and Canara Bank respectively. Thus a total amount of Rs. 2359.46 crores is due to the Corporation.

(b) and (c) Year after year, the Government has been extending budgetary support to the Corporation in the form of equity consistent with overall requirements and availability of resources with the Government. The Corporation has been borrowing from the market through debt instruments having maturity of five years or more for meeting part of the capital requirements for implementation of the Projects. Since the nuclear power projects have longer gestation period, the Corporation is not raising funds through short term commercial borrowings of one to two years maturity.

#### World Bank Assistance for Anti-malaria Programme

185. SHRI G.A. CHARAN REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the World Bank is helping India for anti-malaria programmes;

(b) if so, the programmes that have been assisted by the World Bank;

(c) the total project cost, the World Bank has agreed to provide to control malaria spread in India; and

(d) the extent to which the India has been able to control the spread of Malaria?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) to (c) An enhanced Malaria Control Project at an estimated cost of Rs. 891.04 crores has been successfully negotiated with the World Bank/International Development Association (IDA), who have agreed to provide concessional credit for a period of five years. This loan will cover around 85% of the total project cost net of taxes and the balances amount will have to be met by Govt. of India from budgetary sources.

The project will cover essentially 100 Districts in 7 peninsular States as well as 19 Towns/Cities having high endemicity of malaria.

Apart from supporting certain ongoing strategies, the proposed Project would facilitate the use of newer bio-friendly interventions such as Synthetic Pyrethroids, Medicated Mosquito Nets, Biolarvicides, Larvivorous fishes, Dipstick Blood Testing techniques, Artemisinin Compound, Manpower Development, enhanced Information Education